Many of the local bodies are not in a position to formulate viable project proposals for development of urban infrastructure due to financial constraints and lack of technical expertise. Accordingly, Central assistance in the form of gran¹-in-aid

has also been introduced for defraying the expenses incurred by State Governments/Local bodies on preparation of IDSMT project reports subject to a ceiling limit of 2% of the total project cost or Rs. 2 lakhs, whichever is less.

Statement-II

Names of Towns in Orissa State covered under IDSMT Scheme during the period 1979-80 to 1993-94.

SI. No.	Name of the Towns	Sl. No.	Name of the Towns	
ι.	Puri	15.	Angul	
2.	Sambalpur	16.	Jaipur Road.	
3.	Balasore	17.	Bargarh	
4.	Rourkela	18.	Rayagada	
5.	Jeypore	1 9 .	Gopalpur	
6.	Dhenkanal	20.	Bhadrak	
7.	Keon jhar	21.	Sundergarh	
8.	Baripara	22.	Jagatsinghpur	
9.	Bolangir	23.	Jaipur	
10.	Paradeep	24.	Basudevpur	
11.	Koraput	25.	Athagarh	
12.	Phulbani	26.	Jarsuguda	
13.	Bhawan ipatna	27.	Digpahandi	
14.	Kendrapada			

Statement-III

Priority list of towns indentified for inclusion under IDSMT Scheme during the Eighth Plan period by the Govt. of Orissa.

2	1	2
Jaipur	5.	Bhanjanagar
Basudevpur	6.	Titilagarh
Athagarh	7.	Umerkote
Jharsuguda	8.	Digapahandi
	Basudevpur Athagarh	Basudevpur6.Athagarh7.

शहरी क्षेत्रों में जनसंख्या

5165 भी अनन्तराय देवक्षंकर घर्व : क्या **बहरी विकास मंत्री** 4 मार्च, 1994 को राज्य सभा में तारांफित प्रक्त 144 के दिए गए उत्तर को देखेंगे और यह बताने की कृपा करने कि :

(क) क्या शहरी क्षेत्रों में विश्वेष रूप से मुम्बई में जनसंख्या तेजी से बढ़ रही है; (ग) सरकार द्यारा सहरी क्षेत्री में जोगों

(ग) सरकार द्वारा शहरने क्षेत्रों में लोगों के बड़ी संख्या में प्रवास को रोकने के लिए क्या कदम उठाए गए हैं; और

(ध) यदि हो, तो इस संबंध में व्यौरा भया है;

त्रहरो बिकास मंत्रालय में राज्य संत्री (श्री . के. थांगन) : (क) जी, हां।

(स) शहरी क्षेत्रों में जनसंख्या वृद्धि का कारण स्वाभाविक वृद्धि, ग्रामीण क्षेत्रों से मधसन और शहरी क्षेत्रों के दायर में बढ़ोतरी है।

(ग) और (घ) आठवीं योजना में , शहरों दिशेषतयाः बढ़े शहरों में आवास से निपटने और शहरों को और अधिक भीड-भाइ से बचाने के लिए एक दिवआयामी रणनीति पर विचार किया गया है। प्रथमतः अधिक रोज-गार के अवसर जुटाने के कार्यक्रमों और ग्रामीण क्षेत्रों में ग्रामीण संघन विकास कार्यकम, जवाहर राजगार योजना, ग्रामीण क्षेत्रों में महिला और बाल विकास तथा ग्रामीण सगम जल आपर्ति कार्यक्रम जैसी स्कीमों को कार्या-न्वित करके अधिक सविधाएं सजित करना है। ये स्कीमें ग्रामीण विकास मंत्रालय द्वारा कार्यान्विन की जाती है। दिवनीयतः, अधिक रोजगार के अवसर जुटाने के लिए छोटे और मझौले कस्बों के विकास पर अधिक बल देना तथा ग्रामीण क्षेत्रों से शहरों में आवसन को रोकना है।

Annual Audited Accounts of the Housing and Urban Development Corporation

5166. SHRI P. UPENDRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the annual audited accounts of the Housing and Urban Development Corporation have not yet been placed in the Parliament; and

(b) if so, what are the reasons for the violation of guidelines of the Bureau of Public Enterprises in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN, DEVELOR-MENT (SHRI P K. THUNGON) (a) Yes. Sir.

(b) The audited accounts could not be laid before Parliament due to non-finalisation of the same with concurrence of Government audit. However, Rajya Sabha Committee on Papers to be laid on the Table has given extension of time for laying the report upto the end of second phase of current session.

Project sanctioned by HUDCO

5167. SYED SIBTEY RAZI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether HUDCO had sanctioned some projects during 1993-94;

(b) if so, the names of such projects and amount allotted to each project Statewise:

(c) whether HUDCO has any programme to construct dwelling units during 1994-95 to reduce the housing shortage in the country; and

(d) if so, the number of such units proposed to be constructed State-wise and if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOP-MENT (SHRI P. K. THUNGON) : (a) and (b) Yes, Sir. During 1993-94, HUDCO has sanctioned a total number of 971 housing and urban infrastructure projects, for a total loan amount of Rs. 1368.45 crores. State-wise breakup of these projects and loans sanctioned are given in the enclosed Statement (See below).

(c) and (d) HUDCO, as a premier techno-financing institution, provides financial assistance for housing/urban development projects undertaken by housing agencies. It does not undertake construction of houses. During 1994-95, HUDCO envisages to sanction loan to the extent of Rs. 1310 crore. The actual number of dwelling units to be sanctioned for each of state will, however, depend upon the number and nature of financially viable and technically sound projects received during the course of the year from the concerned agencies of each State/UT.